

COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 220 OF 2015

Dated: 12th March, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Tata Sponge Iron Ltd.

... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s)

: Mr. Ashok K.Parija, Sr. Adv.
Mr. R.M.Patnaik
Mr. P.P. Mohanty

Counsel for the Respondent(s)

: Mr. Rutwik Panda
Mr. G. Umapathy
Ms. Anshu Malik for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R-2 & R-3

Mr. R.B. Sharma for R-4 & R-5

ORDER

List this matter for hearing on **23.04.2018**, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)
Technical Member**

tpd/kt

**(Justice N.K. Patil)
Judicial Member**